

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

28.7.1987

Heard Mr.M.K.Paul learned advocate for the applicant. Admit. Issue notice on the respondents returnable within 45 days from the date of this order. Any action taken by the respondents in regard to any appointments made will be subject to the result of the case and the respondents are directed to inform the persons affected if any of this direction. Adjourned to 21-9-87 for further direction.

Phir

(P.H.Trivedi)
Vice Chairman

Jmz

(P.M.Joshi)
Judicial Member

Coram : Hon'ble Mr P H Trivedi .. Vice Chairman
Hon'ble Mr P M Joshi .. Judicial Member

21.9.1987

Learned advocates Mr MK Paul for the applicant and Mr BR Kyada for the respondents present. Mr Kyada has filed reply. The case is adjourned to 18th November, 1987 for hearing.

Phew
(P H Trivedi)
Vice Chairman

J
(P M Joshi)
Judicial Member

(3)

O.A./350/87

CORAM : Hon'ble Mr.P.H.Trivedi : Vice Chairman
Hon'ble Mr.D.K.Agrawal : Judicial Member

25/10/1990

Mr.B.R.Kyada learned advocate for the respondents present. At the request of Mr.K.K.Shah, speaking for the Bar Association, that due to disturbed conditions some advocates may not be able to appear, the case may be adjourned. Allowed. Registry to post the case accordingly.

D.K.Agrawal

(D.K.Agrawal)
Judicial Member

P.H.Trivedi

(P.H.Trivedi)
Vice Chairman

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O.A./350/87

(4)

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. J.P. Sharma : Judicial Member

5/12/1990

Mr.M.K.Paul, learned advocate for the petitioners files leave . note. Mr.B.R.Kyada, learned advocate for the respondents present. The case is adjourned.

J.P.Sharma

(J.P.Sharma)
Judicial Member

P.H.Trivedi

(P.H.Trivedi)
Vice Chairman

a.a.b.